

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA
UNSTARRED QUESTION NO-5126
ANSWERED ON- 04/04/2022

LOAN RECOVERY BY NARCL

5126. SHRI VISHNU DAYAL RAM
SHRI E.T. MOHAMMED BASHEER

Will the Minister of FINANCE be pleased to state:-

- (a) whether the National Asset Reconstruction Limited (NARCL) is operational in India and if so, the details of the aims and objectives of the same;
- (b) whether NARCL has started to recover stressed loans/debts and if so, the details thereof;
- (c) the details of the stressed assets including Non Performing Assets being taken over by NARCL; and
- (d) the details of the banks involved with asset reconstruction?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) to (d): Pursuant to the Finance Minister's Budget speech for the financial year 2021-22, National Asset Reconstruction Company Limited (NARCL) has been set up by banks, with the aim and objective to aggregate and takeover the existing legacy stressed assets from various banks/ financial institutions (FIs) and resolve/dispose-off the assets to alternate investment funds and/or other potential investors in a time bound manner or seek any other resolution as it may deem appropriate. Certificate of Registration for commencement of business of securitisation of asset reconstruction operations has been granted by the Reserve Bank of India (RBI).

As per inputs from NARCL, in phase 1, it has identified a set of fifteen accounts, aggregating to Rs. 50,335 crore (Rs. fifty thousand three hundred thirty-five crore only), in consultation with banks for takeover and commenced due diligence in the said accounts.

The banks involved with NARCL as shareholders are — Axis Bank, Bank of Baroda, Bank of India, Bank of Maharashtra, Canara Bank, HDFC Bank, ICICI Bank, IDBI Bank, Indian Bank, Indian Overseas Bank, Punjab & Sind Bank, Punjab National Bank, State Bank of India, UCO Bank and Union Bank of India.
